

**LIST OF DEPUTY/ASSISTANT COMMISSIONERS WHO ARE DUE FOR TRANSFER IN AGT-2021
IN TERMS OF EXISTING TRANSFER PLACEMENT GUIDELINES, 2018**

**(I) - COMPLETED 'A' STATION TENURE AS ON 31.03.2021
IN TERMS OF PARA 7.3.1 OF TRANSFER PLACEMENT GUIDELINES, 2018**

Running Sl No	Name of Officer (Sh./Smt./Ms.) (Date of Birth)	Batch / Emp Code	Present Posting	Remarks
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**(II) – COMPLETED MAXIMUM CONTINUOUS TENURE OF 3 YEARS IN SENSITIVE
DIRECTORATE AS ON 31.03.2021 IN TERMS OF PARA 7.4.1 OF TRANSFER PLACEMENT
GUIDELINES, 2018**

Running Sl No	Name of Officer (Sh./Smt./Ms.) (Date of Birth)	Batch / Emp Code	Present Posting	Remarks
1	Amit Bhardwaj (21.07.1984)	2012/4453	DGGI, DEHRADUN (02.06.2017)	Completed maximum continuous tenure of 3 years in DGGI [D-3]
2	Anil Kr. Gupta (25.06.1961)	2017/7770	DG VIGILANCE, DELHI (02.06.2017)	Completed maximum continuous tenure of 3 years in DG VIGILANCE [D-3]
3	Balaji Krishnan (30.12.1988)	2013/4600	DGGI, CHENNAI (02.06.2017)	Completed maximum continuous tenure of 3 years in DGGI [D-3]
4	Ghuge Arvind Bhagwanrao (18.06.1982) JC (In-situ)	2011/4367	DGGI, MUMBAI (19.06.2017)	Completed maximum continuous tenure of 3 years in DGGI [D-3]
5	Goutham S(04.05.1990)	2014/6943	DGRI, AHMEDABAD (05.06.2017)	Completed maximum continuous tenure of 3 years in DGRI [D-3]

6	Hemant Kumar (22.10.1989)	2013/4576	DGRI, JAIPUR (02.06.2017)	Completed maximum continuous tenure of 3 years in DGRI [D-3]
7	Kaushik TG (24.11.1984)	2014/7015	DGRI, MUMBAI (18.09.2017)	Completed maximum continuous tenure of 3 years in DGRI [D-3]
8	K.V Kumar (05.05.1966)	2014/7214	DGARM, MUMBAI (19.06.2017)	Completed maximum continuous tenure of 3 years in DGARM [D-3]
9	Meghana Mahesh Moghe (02.11.1969)	2014/7169	DGARM, MUMBAI (01.06.2017)	Completed maximum continuous tenure of 3 years in DGARM [D-3]
10	Nadig Vishwas Holehonnur (30.12.1986)	2012/4442	DGRI, HYDERABAD (08.06.2017)	Completed maximum continuous tenure of 3 years in DGRI [D-3]
11	Navneet Kaushal (02.12.1982)	2013/4563	DGGI, CHANDIGARH	Completed maximum continuous tenure of 3 years in DGGI [D-3] (In DGGI, Delhi from 13.06.2017 to 20.07.2018 and in DGGI, Chandigarh from 23.07.2018 to till date)
12	Pankaj Kumar Dwivedi (30.05.1984)	2012/4429	DGRI, LUDHIANA (05.06.2017)	Completed maximum continuous tenure of 3 years in DGRI [D-3]
13	Prashant Chauhan (06.10.1983)	2012/4445	DGGI, BHUBANESHWAR (01.11.2016)	Completed maximum continuous tenure of 3 years in DGGI [D-3]
14	Rajiv Kumar Maheshwari (16.07.1967)	2014/7205	DGARM, MUMBAI (19.06.2017)	Completed maximum continuous tenure of 3 years in DGARM [D-3]
15	Satish Gurumurthy (19.07.1977)	2012/4488	DGRI, COIMBATORE (02.06.2017)	Completed maximum continuous tenure of 3 years in DGRI [D-3]

16	Shree Ram Vishnoi (01.07.1981) JC (In-situ)	2011/4319	DGRI, AMRITSAR (19.06.2017)	Completed maximum continuous tenure of 3 years in DGRI [D-3]
17	Spurthi Reddy (24.07.1984) JC (In-situ)	2011/4301	DGGI, HYDERABAD (22.11.2017)	Completed maximum continuous tenure of 3 years in DGGI [D-3]
18	Srinivas B.C. (13.07.1985) JC (In-situ)	2011/4384	DGGI, BENGALURU (19.06.2017)	Completed maximum continuous tenure of 3 years in DGGI [D-3]

(III) – COMPLETED MAXIMUM CONTINUOUS TENURE OF 5 YEARS IN ONE STINT IN ONE OR MORE NON SENSITIVE DIRECTORATES AS ON 31.03.2021 IN TERMS OF PARA 7.4.2 OF TRANSFER PLACEMENT GUIDELINES, 2018

Running SI No	Name of Officer (Sh./Smt./Ms.) (Date of Birth)	Batch / Emp Code	Present Posting	Remarks
19	Dinesh D (09.07.1964)	2014/6777	DG, VALUATION, CHENNAI (05.11.2014)	Completed maximum continuous tenure of 5 years in one stint in one or more non sensitive Directorates [D-5]
20	Kanhaiya Poddar (01.01.1972)	2014/7308	CC(AR)/CESTAT, DELHI (23.09.2015)	Completed maximum continuous tenure of 5 years in one stint in one or more non sensitive Directorates [D-5]

21	P Vijaya Kumar (28.08.1977)	2005/2995	DGPM, DELHI (07.12.2015)	Completed maximum continuous tenure of 5 years in one stint in one or more non sensitive Directorates [D-5]
22	Rajkumar Maji (16.12.1970)	2014/7278	CC(AR)/CESTAT, DELHI (11.09.2015)	Completed maximum continuous tenure of 5 years in one stint in one or more non sensitive Directorates [D-5]
23	S. Anil Kumar (27.05.1978)	2010/4009	NACIN, PATNA (11.08.2015)	Completed maximum continuous tenure of 5 years in one stint in one or more non sensitive Directorates [D-5]
24	S.M. Pawar (05.03.1965)	2014/4748	DGPM, MUMBAI (16.06.2014)	Completed maximum continuous tenure of 5 years in one stint in one or more non sensitive Directorates [D-5]
25	Subhrabrata Chattaraj (19.02.1965)	2009/3796	DGPM, CHENNAI (04.08.2015)	Completed maximum continuous tenure of 5 years in one stint in one or more non sensitive Directorates [D-5]

Note: While utmost care has been exercised to draw the due list as per the provisions of extant Transfer guidelines, any inadvertent mistake may kindly be brought to the notice of DGHRD

SALIENT PROVISIONS OF TRANSFER PLACEMENT GUIDELINES, 2018

Sl. No	Short name for the Category of Due List	Provision	Para Number of Transfer/Placement Guidelines, 2018
1	A-10	An officer, up to and including the rank of Principal Commissioner, shall not serve in a field postings in a particular 'A' category station, with or without break, for more than 10 years	Para 7.3.1
2	A-16	The total tenure of an officer in all 'A' stations during his entire tenure up to and including the rank of Principal Commissioner shall not exceed 16 years (in field posting, with or without break to another station)	Para 7.3.1
3	R-14	An officer shall not serve in a 'Region, with or without break, for more than 14 years in field postings during his/her career up to and including the rank of Principal Commissioner	Para 7.2
4	D-3	The maximum continuous tenure in DGRI, DGGI, DG Vigilance, DGARM and CBN/CCF, being sensitive Directorates, shall be 3 years	Para 7.4.1
5	D-5	The maximum continuous tenure in one stint in one or more non sensitive Directorates shall be 5 years	Para 7.4.2
6	D-10	The maximum total tenure in more than one stints in one or more non sensitive (non countable) Directorates plus DG Vigilance/ DGARM/CBN/CCF (which are sensitive but not countable) shall be 10 years in the service up to and including the rank of Principal Commissioner	Para 7.4.2
7		The maximum continuous tenure of an officer, in a particular sensitive / non sensitive post other than non sensitive Directorates) shall be 3 years.	Para 7.5